

those which have been given assistance by the Central Government?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Rs. 1,66,297.

(b) A statement is laid on the table of the House. [See Appendix VIII, annexure No. 25.]

PROHIBITION IN THE ARMED FORCES

936. Shri Krishnacharya Joshi: Will the Minister of Defence be pleased to refer to the reply given to Starr-ed Question No. 290 on the 28th February 1956 and state what further steps Government have taken to see that in all messes of the Armed Forces toasts will be drunk in non-alcoholic drinks?

The Minister of Defence Organisation (Shri Tyagi): In accordance with orders issued in June 1955, only non-alcoholic drinks are now used for toasts in the Service messes.

परिवारिक पेन्शाने

६३७. श्री भक्त दर्शन : क्या प्रतिरक्षा मंत्री २२ अगस्त, १९५५ को पूछे गये तारांकित प्रश्न संख्या ६८३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) द्वितीय विश्व युद्ध से सम्बन्धित बिकलांगता (डिसएबिलिटी) तथा परिवारिक पेन्शानों के जो ४४१ दावे अर्निर्णित थे उनमें से कितने दावों का निपटारा किया जा चुका है; और

(ख) शेष दावों का निपटारा कब तक हो जाने की आशा है ?

प्रतिरक्षा संघटन मंत्री (श्री त्यागी) : (क) १ मार्च १९५६ को १३०। इसके प्रतिरिक्त ८६ दावे समाप्त हुये समझे जायगे क्योंकि दावेदारों का कोई पता नहीं मिलता।

(ख) हके हुए दावों का फैसला करने की पूरी पूरी कोशिश की जा रही है; इनमें से अधिकतर दावेदारों के विषय में असेनिक अधिकारियों से और सूचना को प्रतीक्षा हो रही है।

FINANCE OFFICERS SENT ABROAD

938. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the number of Finance Services Personnel (such as Audit and Accounts, Company Law Administration and Eastate Duty Administrator) sent abroad during 1955 for training and higher studies;

(b) the names of the countries to which sent, and the nature of training acquired; and

(c) the number of such personnel of foreign countries who came to India for advance studies during the same period?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b). Five officers were sent abroad during 1955 for training and higher studies, as indicated below:—

<i>Name of the country to which sent.</i>	<i>Number of officers sent.</i>	<i>Nature of training.</i>
U. S. A.	1	Training in the Economic Development Institute of the International Bank for Reconstruction and Development, Washington.
New Zealand-Australia.	1	Study of State Insurance Schemes.
United Kingdom.	3	To attend a course of Taxation conducted by the British Council and Special training in the methods of detecting tax evasions.

(c) Two officers from foreign countries came to India for advance Studies during the Same period.

MINISTER'S DISCRETIONARY FUND

939. Shri Ibrahim: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 278 on the 9th August 1955 and state:

(a) the total amount of grants so far paid out of the Education Minister's Discretionary Fund during 1955-56; and

(b) how this figure compares with the figures of the year 1954-55?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Rs. 2,45,349-3-0.

(b) As against the amount of Rs. 2,45,349/3/- sanctioned for 1955-56 the amount sanctioned for 1954-55 was Rs. 2,49,575/4/-.

MERCY PETITIONS

940. { **Shri Ibrahim:**
Shrimati Ila Palchoudhury:

Will the Minister of Home Affairs be pleased to state:

(a) the number of mercy petitions against death sentences received from different States from convicts or from others on their behalf from 16th December, 1955 to 31st March, 1956; and

(b) the number of convicts among them who were pardoned?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 45.

(b) No convict was granted pardon, but Death sentence was commuted to imprisonment for life in the case of 13 prisoners.

GRANTS TO STATE GOVERNMENTS

941. **Shri Ibrahim:** Will the Minister of Finance be pleased to state the total amount of grants paid actually to various State Governments during 1955-56 to cover their revenue deficits?

The Minister of Finance (Shri C. D. Deshmukh): The payment are as under:

Ajmer	Rs.	1,77	Lakhs (roundly)
Bhopal	"	2,03	"
Delhi	"	30	"
Himachal Pradesh	"	1,37	"
Vindhya Pradesh	"	1,90	"
TOTAL	Rs.	7,37	"

I. A. S. EXAMINATION

942. **Shri Veeraswamy:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an examination for I. A. S. was held recently;

(b) if so, the number of candidates who appeared and the number of scheduled caste candidates among them; and

(c) the number selected out of them and how many of them belong to the scheduled castes?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Yes, in September-October 1955.

(b) Total number of candidates who appeared
2777 Number of Scheduled Caste candidates who appeared.....53.

(c) Sixty-eight candidates have qualified for appointment to the I. A. S. on the results of this Examination. Out of these one is a Scheduled Caste and one a Scheduled Tribe candidate.

DISCHARGE OF HAVILDAR CLERKS

943. **Shri Ram Krishan:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that 4000 Havildar clerks of the Indian Army were discharged from service under reversion scheme during 1953:

(b) if so, whether they were granted pensions under the New Pension Code; and

(c) if not, why not?

The Deputy Minister of Defence (Sardar Majithia): (a) No; only about 2900 clerks in all were discharged from service under the scheme.

(b) No.

(c) The terms on which those clerks were released were published in November 1952, i.e., before the New Pension Code was introduced; and